

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.4444
TO BE ANSWERED ON 28TH MARCH, 2023

Fish Landing Centres

4444. SHRI V.K. SREEKANDAN:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has taken steps for fisheries related development including the development of fish landing centres and inland fisheries;
- (b) if so, the details thereof;
- (c) whether, it is also true that funds have been allotted for the development of fishing harbours and landing centres under the Fisheries Infrastructure Development fund; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): Yes, Sir. Foreseeing a greater potential in fisheries sector, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing a flagship scheme Pradhan Mantri MatsyaSampada Yojana (PMMSY)- A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with a total investment of Rs.20,050 crore for a period of five years with effect from the financial year 2020-21 in all States/Union Territories. Development of fishing harbours/fish landing centres and development of inland fisheries are one of the thrust areas envisaged and being supported under this scheme. PMMSY *inter-alia* provides support for development of inland fisheries and aquaculture with focus on area expansion, diversification of species, introduction of new species and fasten the demand and supply of critical inputs such as quality seed and feed in inland aquaculture. The Department of Fisheries, Government of India under PMMSY, has so far approved 36 projects at a total cost of Rs.2319.76 crores for modernization/expansion of existing fishing harbours, construction of new fishing harbours/fish landing centres and maintenance dredging at existing fishing harbours under PMMSY.

(c) and (d): Yes, Sir. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with effect from the financial year 2018-19 has been implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs.7522.48 crores. FIDF *inter-alia* provides concessional finance to various Eligible Entities(EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs). Under the FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. FIDF *inter-alia* envisages development of fishing harbours and fish landing centres. Under FIDF, 46 Fishing Harbours/Fish Landing Centres have been approved at a total cost of Rs. 5087.97 crores.
